

(b) to (d) Authenticity of the allegations is being ascertained.

Alcohol from Guazuma Tomentosa tree

2109. SHRI BISHAMBHAR NATH PANDE: Will the PRIME MINISTER be pleased to state whether studies have been carried out on the evergreen tree Guazuma tomentosa to obtain alcohol as an alternate 'fuel for motor cars'?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): No, Sir; however, many other tree species are being studied as energy crop and bio-conversion of agricultural residues into alcohol is also being studied.

Recruitment in CRPF on communal lines

2110. SHRI SHRIDHAR WASUDEO DHABE:
SHRIMATI MARGARET ALVA:
SHRI SUNDER SINGH BHANDARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have investigated the circumstances under which an advertisement was issued for the recruitment of C.R.P.F. constables from Andhra Pradesh on communal lines;

(b) if so, what are the details thereof; and

(c) what action has been taken by Government against the officials responsible for issuance of such an advertisement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) It has been found that the Commandant, Group Centre, C.R.P.F., has inadvertently included in the advertisement the number of Muslims to be recruited.

(c) It has been decided to warn the officer to be careful in future.

Criteria for calculation of Consumer Price Index

2110A. SHRI BHABANI CHIRAN PATTANAYAK: SHRID. HEERACHAND:

Will the Minister of LABOUR be pleased to state:

(a) the criteria followed in determining the consumer price index for Central Government employees;

(b) whether Government have any proposal to make it more realistic; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI BAM DULARI SINHA): (a) The Consumer Price Index Numbers for working class (base 1960= 100) compiled by the Labour Bureau is followed for regulating Dearness Allowance for Central Government employees in accordance with the recommendations of the 3rd Pay Commission. These Index Numbers are based on the Family Living Surveys conducted in 1958-59.

(b) and (c) A committee has been appointed to go into the question of preparing a fresh index with 1980-81 as the basis. In the meantime, it has been decided to conduct a fresh Family Living Survey during 1980-81. The Labour Bureau has under

Previously Unstarred Question 1725 transferred from the 10th March, 1981.

taken the survey in collaboration with the National Sample Survey Organisation.

Mine Workers' participation in management

t2110-B. SHRI ROBIN KAKATI: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration giving statutory support to the Scheme for Mines Workers' participation in management; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SHINA): Government are considering a proposal for giving statutory support to the scheme of workers' participation in industrial undertakings including mines.

(b) Details have not yet been worked out.

सरकारी कर्मचारियों के समयोपरि

भत्ते की दर

@@@ 2110-ग. श्री कलराज मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी कर्मचारियों के लिये समयोपरि भत्ते की विभिन्न दरें तीसरे वेतन आयोग द्वारा निर्धारित की गई थी और अब की स्थिति के अनुसार समयोपरि भत्ते की दरों में संशोधन करने की आवश्यकता है ;

(ख) यदि हां, तो इस संबंध में सरकार के विचार क्या हैं ; और

(ग) इस मामले में सरकार क्या कार्यवाही करने का विचार रखती है ?

tPreviously Unstarred Question 1730 transferred from the 10th March, 1981.

tPreviously Unstarred Question 1760 transferred from the 10th March, 1981.

गृहमंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकटसुब्बैया) : (क) से (ग) केन्द्रीय सरकारी कर्मचारियों के लिये समयोपरि भत्ते की विभिन्न दरें लागू हैं जो उनकी परिवर्धियों पर निर्भर करती है। किन्तु ये दरें तृतीय वेतन आयोग की सिफारिशों के आधार पर निर्धारित नहीं की गई थी ?

प्रशासनिक व्यय में किराया की नितांत आवश्यकता को ध्यान में रखते हुए सरकार का कोई ऐसा प्रस्ताव नहीं है कि समयोपरि भत्ते की विद्यमान दरों में संशोधन किया जाये।

हरिजन तथा आदिवासी छात्रों को दी गई छात्रवृत्ति

2110घ. श्री राम भरत पासवान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) (i) कक्षा I से कक्षा XI तथा (ii) उच्च कक्षाओं में अध्ययन कर रहे हरिजन तथा आदिवासी छात्रों को प्रति माह केन्द्रीय सरकार द्वारा कितनी छात्रवृत्ति दी जाती है ; और

(ख) क्या छात्रवृत्ति प्रत्येक माह दी जाती है और यदि नहीं, तो उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) केन्द्र द्वारा प्रायोजित ऐसी कोई योजना नहीं है जिसके अन्तर्गत श्रेणी I से X तक में पढ़ रहे अनुसूचित जातियों तथा अनुसूचित जनजातियों के छात्रों को छात्रवृत्ति दी जाती है। किन्तु इस मंत्रालय की अनुसूचित जाति तथा अनुसूचित जनजाति के लिये मौलिकोत्तर छात्रवृत्तियों की एक केन्द्र द्वारा प्रयोजित योजना है। मैट्रिकोत्तर छात्र-

§Previously Unstarred Question 1820 transferred from the 11th March, 1981.